## **CIRCULAR**

The Learned Advocates, Litigants and Public in general are hereby informed that, the Karnataka Law Reporting Council, Bengaluru under the aegis of the Hon'ble High Court of Karnataka has launched e-ILR portal to make the ILR (Karnataka Series) and Karnataka Theerpugala Varadhi (Kannada) online for free and open access as a part of knowledge management. Therefore, all are hereby requested to make use of the said e-ILR Portal available in the below URL.

## https://hck.gov.in.ilr

By Order,

Sd/-

## (K.S. BHARATH KUMAR) SECRETARY KARNATAKA LAW REPORTING COUNCIL

To

- 1. The Secretary to Hon'ble Chief Justice for information.
- 2. The Private Secretaries to Hon'ble Judges with a request to bring the same to the notice of the Hon'ble Judges
- 3. All the Judicial Officers in the state.
- 4. The Registrar (Computers) for information
- 5. The Central Project Co-Ordinator with a request to web host the Circular in the website of High Court Of Karnataka for information and necessary action.
- 6. The President, Karnataka State Bar Council
- 7. The President/Secretary Bar Association
- 8. The Chief Librarian, High Court of Karnataka, Bengaluru for information
- 9. Office copy.